HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. O& /APPTT.

RANCHI DATED THE 02ND JULY, 2020

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001, Hon'ble the Chief Justice has been pleased to re-designate the Deputy Registrars (Non-Judicial) of the court {consequent upon earlier superannuation of Sri Prashant Biswas, Deputy Registrar (Non Judicial)}, in order of their seniority, in the manner as mentioned in Column no. 03 of the table below with immediate effect:-

SI. No.	Name of the Officer	Modified designation of the Officers
01	02	03
01.	Sri Jagat Jyoti Roy	Deputy Registrar (Non-Judicial) –I
02.	Sri Ratan Sharan	Deputy Registrar (Non-Judicial) –II
03.	Sri Rinku Kumar Sinha	Deputy Registrar (Non-Judicial) –III
04.	Sri Raman Bihari Swaroopa	Deputy Registrar (Non-Judicial) –IV
05.	Sri Devdutta Sharma	Deputy Registrar (Non-Judicial) –V
06.	Sri Mukund Kumar Verma	Deputy Registrar (Non-Judicial) –VI

Accordingly, the Office Orders issued earlier in above regard stands modified to the above extent only.

By order of the Court, Sd/- Ambuj Nath Registrar General

MEMO NO. /APPTT.

RANCHI DATED THE 02ND JULY, 2020

Copy forwarded to the Office of Registrar General/ Registrar (Establishment) / Registrar (Administration) : // Registrar (Vigilance)/ Member Secretary, SCMS/the C.P.C. I/c/ P.P.S. I/c to Hon'ble the Chief Justice/ All the Joint Registrars/ the Deputy Registrar (Protocol) I/c/ All the Deputy Registrars/ In-Charge, P.As'. Section/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner I/c......, High Court of Jharkhand, Ranchi and Officers concerned for information and needful.

Sd/- Ambuj Nath Registrar General

MEMO NO. 1900 /APPTT.

RANCHI DATED THE 02ND JULY, 2020

Copy forwarded to the Central Project Coordinator I/c, e-Courts Project, Jharkhand High Court, Ranchi for uploading the same on the website of the court.

Registrar General